

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5491

ANSWERED ON:29.04.2013

UNEMPLOYED GRADUATES

Joshi Dr. Murli Manohar;Rathwa Shri Ramsinhbhai Patalbhai;Shukla Shri Balkrishna Khanderao Balu Shukla;Vishwanath Shri Adagur H;Yadav Shri Dinesh Chandra

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of registered educated unemployed SCs/STs and differently-abled persons in the country, at present;
- (b) whether the Government has implemented/proposed to implement any employment scheme particularly for the said categories;
- (c) if so, the details thereof alongwith the number of such persons likely to be provided with employment during the next three years;
- (d) if not, the reasons therefor; and
- (e) the various employment schemes presently in operation for persons belonging to the said categories along with the achievements thereof during the last three years and the current year, State-wise?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH)

(a) As per the latest information available with Directorate General of Employment and Training, Ministry of Labour and Employment, number of educated (secondary and above) jobseekers belonging to Scheduled Casts and Scheduled Tribes, all of whom may not necessarily be unemployed, registered with employment exchanges in the country was 50.36 lakh and 17.95 lakh respectively as on 31st December, 2010 and during the same period total number of differently-abled jobseekers including educated ones was 6.64 lakh.

(b to e) Government of India has been making continuous efforts through normal growth process and by implementing various employment generation schemes in order to create additional job opportunities for the people in the country. Some of the important initiatives are, Prime Minister's Employment Generation Programme (PMEGP); National Rural Livelihood Mission (NRLM), Swarna Jayanti Shahri Rozgar Yojana (SJSRY) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) besides entrepreneurial development programmes run by the Ministry of Micro, Small & Medium Enterprises. These schemes provide for specified quota of jobs to be provided to Scheduled Castes and Scheduled Tribes persons. Similarly, Vocational Rehabilitation Centers for Handicapped persons established in various states under Directorate General of Employment & Training provide assistance to the persons with disability for economic rehabilitation.